

History of Jhunjhunu Judgeship

Jhunjhunu is an old and historical town having its own district headquarters. It is said that it was ruled over by Chouhan dynasty in the Vikram era 1045. It is located a 180 km from Jaipur and 245 km from Delhi. The district is famous for the frescos on its grand Havelis. It is also famous for providing considerable representation to Indian defense forces. Jhunjhunu district was named in the memory of a Jat named "Jhunjha" or "Jujhar Singh Nehra". The district has a population of 2,139,658 (2011 census), an area of 5926 km², and a population density of 361 persons per km. The district falls within Shekhawati region, and is bounded on the North-East and East by Haryana state, on the South-East, South & South-West by Sikar District & on the North-West and North by Churu District. Initially the Civil Judge (Sr. Division) Court was set up in 1951 where as District Court was set up in 1952. Before 1976, the Sikar district was tagged to the Jhunjhunu district for judicial administration and only one District and Sessions Judge was appointed for both districts. In 1976, a separate District and Sessions Judge was posted at Sikar. Thereafter, many courts were set up in later years.

S. No.	Name of Court at Present	Establishing Year	Name of First Judicial Officer
1.	Court of Civil Judge (Sr. Division) & Chief Judicial Magistrate, Jhunjhunu	1951	Sh. Shyam Bihari Lal Mathur
2.	District & Sessions Judge's court, Jhunjhunu	1952	Sh. Mukut Bihari Lal Gupta
3.	Court of Civil Judge (Jr. Division) & Judicial Magistrate, Chirawa	1962	Sh. S.K. Agrawal
4.	Court of Civil Judge (Sr. Division) & Add. Chief Judicial Magistrate, Nawalgarh	1969	Sh. J.P. Gupta
5.	Court of Civil Judge (Jr. Division) & Judicial Magistrate, Khetri	1969	Sh. Amrit Lal Vaidi
6.	Court of Civil Judge (Jr. Division) & Judicial Magistrate, Jhunjhunu	1970	Sh. Kushal Singh Gaduliya
7.	Court of Civil Judge (Sr. Division) & Add. Chief Judicial Magistrate, Jhunjhunu	1974	Sh. V.P. Singh
8.	Court of Civil Judge (Sr. Division) & Add. Chief Judicial Magistrate, Khetri	1989	Sh. Kamal Raj Singhwi
9.	Court of Civil Judge (Jr. Division) & Judicial Magistrate, Udaipurwati	1992	Sh. Chandrika Prasad Sharma
10.	Add. District & Sessions Judge court, Khetri	1993	Sh. Mohan Lal Sharma

11.	Add. District & Sessions Judge court, Jhunjhunu	1996	Sh. O.P. Sharma I
12.	Court of Add. District & Sessions Judge (Fast Track) No.1, Jhunjhunu	2001	Sh. Gopesh Chandra Dixit
13.	Court of Civil Judge (Jr. Division) & Judicial Magistrate, Pilani	2001	Sh. Sanjay Kumar
14.	Gram Nyayalya, Nawalgarh	2010	Sh. Kedarnath
15.	Court of Civil Judge (Sr. Division) & Add. Chief Judicial Magistrate, Udaipurwati	2012	Sh. Gajendra Singh Tenguriya
16.	Spl. Court, SC/ST (POA) cases, Jhunjhunu	2012	Sh. Mahaveer Swami
17.	Family Court, Jhunjhunu	2012	Sh. Ajay Singh
18.	MACT, Jhunjhunu	2012	Sh. Mahendra Kumar Agarwal
19.	Court of Civil Judge (Jr. Division) & Judicial Magistrate, Buhana	2012	Sh. Lalit Dabi
20.	Add. District & Sessions Judge court, Chirawa.	2016	Sh. Gopal Bijoriwal
21.	POCSO Court, Jhunjhunu	2018	Sh. Sukesh Kumar Jain
22.	Court of Civil Judge (Sr. Division) & Add. Chief Judicial Magistrate, Pilani	2018	Smt. Suman Saharan